

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/37/2016
NAME OF THE PETITIONER(S) : P. Duraiswamy and 2 others
NAME OF THE RESPONDENT(S) : Coimbatore Vijay Machine Works Private Limited
& 5 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	P. DURAISWAMY	Person.	P. Duraiswamy.
2.	R. VIDHYA SHANKAR R. ASHOK KUMAR	Counsel for R-1, 3-6	A. S. S. S.

ORDER

Mr. P. Duraiswamy, Petitioner in person present. Counsel for Respondent present.
The Petitioner submitted that four weeks' time be granted for reporting the outcome of
the mediation. At request, time is enlarged. Put up on **15.12.2017 at 10.30 A.M.**

sd/-
MEMBER (TECHNICAL)
ghk

sd/-
MEMBER (JUDICIAL)